IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 115
(IB)-2032/ND/2019

IN THE MATTER OF:

Chowdhry Rubber & Chemical Pvt.Ltd. … Applicant/Petitioner

Vs

Nikhil Footwear Pvt. Ltd. … Respondent

Order under Section 9 of IBC.

Order delivered on 08.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Manpreet Kaur, Ms. Jaya Goyal, Advs.
For the Respondent : Mr. Mukund Rawat, Advocate

ORDER

Learned Counsel for the Applicant states that no settlement is arrived at and requests to list for hearing on **07.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA